

be reviewed and setting up of these funds left to the discretion of the States. Keeping in view our federal polity, it is desirable that allocation of funds to various districts in DDRF out of SDRF may be left to the discretion of the concerned State Government.

#### **Utilization of NMDC profit for development of Chhattisgarh**

†\*134. DR. BHUSHAN LAL JANGDE: Will the Minister of STEEL be pleased to state :

(a) whether 10 per cent of profit of National Mineral Development Corporation (NMDC) is being used for the development of Chhattisgarh as 80 per cent of its total business lies there;

(b) whether a decision to include above said provisions regarding NMDC was taken in the meeting of the Tribal Advisory Council by including public representatives of the Chhattisgarh Assembly;

(c) whether any letter has been sent to the Central Government to implement the provisions mentioned in (b) above; and

(d) whether the Centre has directed NMDC to work in the interest of Chhattisgarh?

THE MINISTER OF STEEL (SHRI NARENDRA SINGH TOMAR): (a) and (b) State Government of Chhattisgarh has informed that there is no such decision taken by the Tribal Advisory Council.

(c) Does not arise.

(d) No such specific direction has been given to NMDC Ltd. as it is a Navratna PSU which has been granted sufficient autonomy. Nevertheless, Chhattisgarh is being given due share of CSR expenditure by NMDC. During the last 8 years (since 2006-07 to 2013-14), the total CSR expenditure of NMDC in India has been Rs.483.63 crore. Out of the total CSR expenditure, an amount of Rs.382.34 crore was spent in Chhattisgarh. The average CSR expenditure (From 2006-07 to 2013-14) of NMDC in the state of Chhattisgarh calculates to 79% of its total CSR expenditure all over India.

#### **Youth clubs in the country**

†\*135. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the State-wise number of youth clubs constituted in the country at present;

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†Original notice of the question was received in Hindi.

(b) the details of norms fixed for establishing youth clubs.

(c) Whether the Ministry is willing to relax the norms for setting up of youth clubs in rural and hilly areas; and

(d) the per month per club funds being provided along with the items for which funds are being given to the existing youth clubs and the details of the agency through which the funds reach these clubs?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) As on 11.07.2014, 2,73,698 youth clubs have been registered with Nehru Yuva Kendra Sangathan (NYKS). The State-wise number of youth clubs affiliated with NYKS are given in the Statement (*See below*).

(b) After the formation of youth club and the election of the Office bearers, the youth club can apply for affiliation with NYKS in the prescribed proforma along with the documents like Memorandum of Association, Bye-laws, Proceedings of the General Body meeting and list of members. To facilitate the registration, web based portal has also been introduced for online application of the youth clubs.

(c) Since the existing norms are quite simple, at present there is no proposal under consideration for the relaxation of norms for setting up of youth clubs in rural and hilly areas.

(d) NYKS does not provide monthly financial assistance to the youth clubs. However, district level kendras of NYKS provide opportunities to youth of affiliated Youth Clubs to participate in NYKS Core Programmes, Coordination Activities, Special Projects and activities under the Scheme of National Programme for Youth and Adolescent Development (NPYAD). Besides, to recognize the voluntary services rendered by Youth Clubs, Awards are given to Outstanding Youth Clubs at District, State and National Level.

***Statement***

*State/UT-wise details of Youth Clubs affiliated with NYKS*

Sl. No.	State	TOTAL no. of Youth Clubs
1.	A and N Island	298
2.	Andhra Pradesh and Telangana	25393
3.	Arunachal Pradesh	901
4.	Assam	14224

Sl. No.	State	TOTAL no. of Youth Clubs
5.	Bihar	17914
6.	Chandigarh	39
7.	Chhattisgarh	7559
8.	Dadra & Nagar Haveli	117
9.	Daman and Diu	56
10.	Delhi	492
11.	Goa	355
12.	Gujarat	3816
13.	Haryana	5377
14.	Himachal Pradesh	6733
15.	Jammu and Kashmir	3639
16.	Jharkhand	8662
17.	Karnataka	19790
18.	Kerala	8206
19.	Lakshadweep	79
20.	Madhya Pradesh	23844
21.	Maharashtra	16604
22.	Manipur	2283
23.	Meghalaya	1482
24.	Mizoram	788
25.	Nagaland	1109
26.	Orissa	10864
27.	Puducherry	1255
28.	Punjab	8278
29.	Rajasthan	13844
30.	Sikkim	386
31.	Tamil Nadu	24833
32.	Tripura	842
33.	Uttar Pradesh	29404
34.	Uttrakhand	2633
35.	West Bengal	11599
	TOTAL	273698